F. No. 1/MMCA-IEC/FSSAI-2016-17
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 16th April, 2017

Subject: - CLARIFICATION BASED ON THE PRE-BID MEETING HELD ON 13.06.2017, 03:00 PM AT FSSAI HQ, FOR THE REQUEST FOR Proposal for procurement of Digital Signing Component for FSSAI

S.No	Page No	Queries	Clarifications
1	10	Request to modify the clause as Bidder/OEM to allow authorised partners to bid on behalf of the OEM. OEM may be asked to provide MAF to such partners for the purpose of bidding for its solution	Bidder/OEM to allow authorised partners to bid on behalf of the OEM. OEM must provide MAF to such partners to be submitted to FSSAI.
2	20	As per industry practice and the source code and associated IPR for the software belongs to the OEM. Since the required solution is mainly Off-the-Shelf solution and not a Be-spoke application, the source code cannot be transferred in favour of FSSAI. Request appropriate modification of the clause	This clause may be read as: "The bidders are required to provide perpetual license for usage of digital signing component. FSSAI has right to use the component for one or more applications."
3	23	Please specify the milestones and corresponding payment schedule	> After delivery & Integration - 40% of total cost > After Production Live - 50% of total cost > After 1 year - 10 % total cost
4	23	Bidder shall only provide the digital signing software API/webservices to be consumed by the FSSAI application/IT team for integration in the application. Technical integration with FSSAI application shall be the responsibility of the respective FSSAI application owner/service provider. Please confirm if this understanding is correct	Yes, the understanding is right.
5	23	Does FSSAI require the bidder to provide a Digital Signature registration and verification module along with Digital signing solution(PKI based) to be integrated with the FSSAI application to enable FSSAI to register digital signatures of its officials/users before the same can be used for digital signing?	Yes, this is required.
6	24	The FSSAI user shall have provision	Vendor should provide an appropriate

		to sign multiple PDF documents in one go Q1: This is mostly application functionality, but how is it envisaged that multiple files that are present on the server will come to the client side for signing? Q2: Please suggest the maximum volume and file size of the PDF documents to be signed in one-go. It is important to note that the USB Crypto token used by the FSSAI user may support only a certain volume of signing in one-go. This is a limitation of the USB crypto device and not necessarily of the digital signing software solution	solution to this as per the industry standard.
7	23	Do you have any specific samples that show the difference between normal PDF signing and PDF-A signing? How is a signature evaluated for PDF-A signing?	As PDF-A is for archiving purpose, PDF-A signing is required in order to trace a signature even after its validity period is over & over a long period of time.
8	23	What are the use cases of CADES and XADES? Which profiles need to be supported? The use case documented in the RFP only talks about PDF file signing	There is no specific use cases of CADES & XADES but there should be a provision if in furture it is required to support.
9	23	The PKI component should be compatible to Cloud environment as the FSSAI is planning to move their applications on cloud. What does this mean?	This means that the digital signature component should not be a bare metal specific; it should be supportive on virtual environment also.
10		What is the OS and programming platform on the server side?	Currently we are on .NET platform but very soon we are planning to move to Java platform.
11		What is the total number of servers on which signing components are required?	Currently there are 4 servers.

Financial Quotation to be submitted in the following format:

Cost of Perpetual license per quote with 1 year support	**INR**
Annual maintenance cost	**INR**